



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-038/NCLAT/CHN BEN/2026

Dated: 17th March 2026

NOTICE

Ref: F.No. 012-036/NCLAT/CHN BEN/2026 dated 13th March 2026

The following matters of Chennai Bench were not taken up on 16.03.2026. The next date of hearing in the matters are as follows:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Next date of Hearing
1.	Comp App (AT) (CH) (Ins) No. 258/2025 For Exemption IA No. 731/2025 For Urgent listing IA No. 732/2025 For Stay IA No. 733/2025	Mandava Prabhakar Rao, Suspended Director, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors. WITH	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator	19.03.2026
2.	Comp App (AT) (CH) (Ins) No. 259/2025 For Exemption IA No. 734/2025 For Stay IA No. 735/2025 For Urgent listing IA No. 736/2025	Mandava Prabhakara Rao, Erstwhile Director of the Corporate Debtor, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 2 Ors.	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator	19.03.2026
3.	Comp App (AT) (CH) (Ins) No. 377/2025 For Direction IA No. 1651/2025 & 246/2026	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan R1	27.04.2026

4.	Comp App (AT) (CH) (Ins) No. 643/2025 For Condone Delay IA No. 1786/2025 For Stay IA No. 1787/2025	The Regional Provident Fund Commissioner II/Recovery Officer, Employees' Provident Funds Organisation Vs CA V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd. & 2 Ors.	Mr. PK Panneerselvam		27.04.2026
5.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors	Ms. Madhavalatha Lokireddy	Ms. S Kavitha Rani, PCS R1-R4 Ms. Indraganti Madhu Sarma- R6 R7 R10 R11	27.04.2026
6.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors WITH	Mr. CA Venkata Sivakumar		27.04.2026
7.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors.	Mr. CA Venkata Sivakumar		27.04.2026
8.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr.S Sathiyarayanan	Mr. S Kumaran- R2 R3 Mr. V Venkata Sivakumar- R4	27.04.2026
9.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar, General Manager- IBBI & 3 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr.SR Sundar- R1-R3	27.04.2026

By order of Hon'ble Member (Judicial)
Chennai Bench

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